NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No. 66/230/HDB/2017
NAME OF THE COMPANY	Trimbhak Investment & Finance Services Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	a a
UNDER SECTION	230

Counsel for Petitioner(s):

П	Name of the Counsel(s)			Designation	E-mail & Telephone No.	Signature
	V.B. Rajn	Fu	V Skajn En pelilme	Advocate	Vbragn 18 gmail. cn 98491209 4 +	&_

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
*			

Heard Shri V.B. Raju, Ld. Counsel for the Applicant Company.

CA is disposed of by separate orders.

Member (T)

Member (J)

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